

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 103 of 2012**

**Dated : 28<sup>th</sup> October, 2014**

**M/s Maruti Suzuki India Ltd.**

**...Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the parties, post the matter on 07.11.2014.

**COURT MASTER**